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- \* IN THE HIGH COURT OF DELHI AT NEW DELHI
- + <u>W.P.(C)</u> 13305/2009, <u>CM APPL.</u> 41372/2017, <u>CM APPL.</u> 20385/2019

S C GUPTA ..... Petitioner

Through: Mr.Ramesh Singh, Sr. Advocate with

Mr.Arunav Patnaik and Mr.Dhananjay Bhaskar Ray,

Advocates.

versus

## NEW DELHI MUNICIPAL CORPORATION AND ORS

..... Respondents

Through: Mr.Chetanya Singh and Mr.Mayank

Bamniyal, Advocates for R-NDMC. SI Deepak Kumar, SC Gupravs NDMS, PS Barakhamba Road.

+ <u>W.P.(C) 5708/2010, CM APPL. 41370/2017, CM APPL.</u> 18928/2018, CM APPL. 37262/2018, CM APPL. 4104/2019

GYAN WATI & ORS ..... Petitioners

Through: Mr.Ramesh Singh, Sr. Advocate with

Mr.Arunav Patnaik and Mr.Dhananjay Bhaskar Ray,

Advocates.

versus

NDMC ..... Respondent

Through: Mr.Chetanya Singh and Mr.Mayank

Bamniyal, Advocates for R-NDMC.

+ <u>W.P.(C)</u> 1304/2011, <u>CM APPL.</u> 41373/2017, <u>CM APPL.</u> 18926/2018, <u>CM APPL.</u> 9130/2019





SUHAS CHAND GUPTA ..... Petitioner

Through: Mr.Ramesh Singh, Sr. Advocate with

Mr.Arunav Patnaik and Mr.Dhananjay Bhaskar Ray,

Advocates.

versus

NDMC ..... Respondent

Through: Mr.Chetanya Singh and Mr.Mayank

Bamniyal, Advocates for R-NDMC.

+ <u>W.P.(C)</u> 1413/2011, <u>CM APPL.</u> 41367/2017, <u>CM APPL.</u> 17651/2018, <u>CM APPL.</u> 9123/2019

SUHAS CHAND GUPTA ..... Petitioner

Through: Mr.Ramesh Singh, Sr. Advocate with

Mr.Arunav Patnaik and

Mr.Dhananjay Bhaskar Ray,

Advocates.

versus

NDMC ..... Respondent

Through: Mr.Chetanya Singh and Mr.Mayank

Bamniyal, Advocates for R-NDMC.

+ <u>W.P.(C)</u> 1739/2011, <u>CM APPL.</u> 41368/2017, <u>CM APPL.</u> 17650/2018, <u>CM APPL.</u> 37276/2018, <u>CM APPL.</u> 4048/2019, <u>CM APPL.</u> 20388/2019

SARVESH CHAND GUPTA ..... Petitioner

Through: Mr.Ramesh Singh, Sr. Advocate with

Mr. Arunav Patnaik and

Mr.Dhananjay Bhaskar Ray,

Advocates.





versus

NDMC ..... Respondent

Through: Mr.Chetanya Singh and Mr.Mayank

Bamniyal, Advocates for R-NDMC.

+ W.P.(C) 1941/2019 and CM APPL. 9016/2019

SUHAS CHAND GUPTA ..... Petitioner

Through: Mr.Ramesh Singh, Sr. Advocate with

Mr.Arunav Patnaik and Mr.Dhananjay Bhaskar Ray,

Advocates.

versus

NEW DELHI MUNICIPAL CORPORATION ..... Respondent

Through: Mr.Chetanya Singh and Mr.Mayank

Bamniyal, Advocates for R-NDMC.

+ W.P.(C) 7471/2010, CM APPL. 41369/2017, CM APPL. 18927/2018, CM APPL. 37259/2018, CM APPL. 2277/2019

SUKESH CHAND GUPTA ..... Petitioner

Through: Mr.Ramesh Singh, Sr. Advocate with

Mr. Arunav Patnaik and

Mr. Dhananjay Bhaskar Ray,

Advocates.

versus

NEW DELHI MUNICIPAL COUNCIL ..... Respondent

Through: Mr.Chetanya Singh and Mr.Mayank

Bamniyal, Advocates for R-NDMC.





## **CORAM:**

## HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

ORDER 21.11.2023

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- 1. Learned counsel appearing on behalf of respondent-NDMC submits that he has recently been engaged in the aforesaid matters. He seeks some time to take instructions and to complete the pleadings, if any.
- 2. Let the needful be done within a period of four weeks from today.
- 3. List these matters on 06.02.2024.

PURUSHAINDRA KUMAR KAURAV, J

NOVEMBER 21, 2023 nc/kv